

Annexure - 6													
Name of Corporate debtor		Date of Commencement of liquidation				09.04.2021			List of Stakeholders as on				19.07.2023
List of Operational Creditors (Other than Workmen and Employees and Government Deptt.)													
Sl. No.	Name of Creditor	Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee					
1	AKR Finance Limited	19.04.2021	1,13,95,850.00	1,13,95,850.00	Loans and Advances provided to the CD	No	NA	Nil	4.32%	Nil	Nil	Nil	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) Hence, the claim is admitted in full for Rs.1,13,95,850/- under section 53(1)(f)
2	A.R.Saithanarayanan	19.04.2021	44,87,711.00	44,87,711.00	Loans and Advances provided to the CD	No	NA	Nil	1.70%	Nil	Nil	Nil	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.44,87,711/- under section 53(1)(f)
3	Sri Krishna Tiles & Potteries	19.04.2021	22,53,44,134.00	22,20,89,134.00	Loans and Advances provided to the CD	No	NA	Nil	84.20%	Nil	Nil	32,55,000.00	1) Verified with the books of accounts there is an unreconciled difference of Rs.2,25,000. 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs.22,20,89,134/- under section 53(1)(f)
4	Thermax Limited	12.02.2021	3,10,35,504.00	2,57,99,974.00	Trade receivables	No	NA	Nil	9.78%	Nil	Nil	52,35,530.00	1) Claim has been verified in light of the NCLT order dated 31.10.2022 2) The Claim is partly admitted for Rs.2,57,99,974/- under sec 53(1)(f) subject to approval of NCLT for modification of the List of stakeholder 3) Claim admitted details: Principal - Rs.52,74,600/- ; Court Fee - Rs. 13,23,519/- ; Interest - Rs. 1,92,01,855/-
TOTAL			27,22,63,199.00	26,37,72,669.00					100.00%			84,90,530.00	